GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF JUSTICE

RAJYA SABHA

UNSTARRED QUESTION NO 1209 TO BE ANSWERED ON THURSDAY, THE 29thJULY, 2021

Tele-Law Mobile App for Para Legal Volunteers

1209 Shri John Brittas:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Tele Law initiative has succeeded in mainstreaming legal aid to the marginalized by connecting them with a dedicated pool of panel lawyers either free of cost or at nominal fees;
- (b) if so, the details thereof and a State-wise break up thereof, of the frontline Para Legal Volunteers (PLV's) and Village Level Entrepreneurs (VLE's);
- (c) whether Government has developed Tele-Law Mobile App for Para Legal Volunteers recently; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF LAW & JUSTICE (SHRI KIREN RIJIJU)

(a) &(b)YesSir. Tele-Law programme of Government of India was initiated in 2017 with an aim to provide legal advice at pre-litigation stage to the beneficiary by connecting them with Panel Lawyers via video conferencing and telephone facilities available at the Common Service Centers (CSC) at Panchayat level. This service is free for persons entitled under Section 12 of Legal Services Authorities(LSA), Act 1987 and for others by paying Rs 30/- only per consultation. Tele-law is currently operational in 51,434 CSCs across 34 States/UTs in 633 Districts of the country. As on 23.07.2021 out of 10,32,551beneficiaries registered, advice has been enabled to 10,23,171

beneficiaries. State-wise details of Para Legal Volunteers (PLV's) and Village Level Entrepreneurs (VLE's) is available at Annexure A.

(c)&(d)Yes Sir. Tele-Law Mobile App for Para Legal Volunteers was developed in 2019 to enable them to pre-register a Tele-law applicant and schedule his appointment with the panel lawyer on a preferred date and time. The mobile application is integrated with Tele-law dashboard to confirm and register the pre-registered cases enabling online interface between the beneficiary and the panel lawyer through video conferencing and telephone facility.

Statement as referred to in reply to the Rajya Sabha Unstarred Question No. 1209 for answering on 29.07.2021 raised by Shri John Brittas, regarding Tele-Law Mobile App for Para legal Volunteers.

A Statement containing the information of State-wise break up of Para Legal Volunteers(PLVs) and Village Level Entrepreneurs (VLE's) as on 23rd July 2021

| Sr.no | State/UT | Total PLVs | Total VLEs |
|-------|---|------------|------------|
| 1 | Andaman and Nicobar | 0 | 2 |
| 2 | Andhra Pradesh | 1119 | 1748 |
| 3 | Arunachal Pradesh | 4 | 49 |
| 4 | Assam | 2116 | 2242 |
| 5 | Bihar | 4090 | 4585 |
| 6 | Chhattisgarh | 2734 | 4679 |
| 7 | Dadra And Nagar Haveli & Daman And Diu | 0 | 4 |
| 8 | Goa | 0 | 2 |
| 9 | Gujarat | 1710 | 3423 |
| 10 | Haryana | 2639 | 2839 |
| 11 | Himachal Pradesh | 586 | 855 |
| 12 | Jammu & Kashmir | 966 | 1253 |
| 13 | Jharkhand | 2799 | 2999 |
| 14 | Karnataka | 590 | 753 |
| 15 | Kerala | 408 | 559 |
| 16 | Ladakh | 13 | 13 |
| 17 | Lakshadweep | 0 | 2 |
| 18 | Madhya Pradesh | 3980 | 5680 |
| 19 | Maharashtra | 2595 | 2595 |
| 20 | Manipur | 106 | 130 |
| 21 | Meghalaya | 210 | 311 |
| 22 | Mizoram | 112 | 112 |
| 23 | Nagaland | 114 | 114 |
| 24 | Odisha | 1798 | 1989 |
| 25 | Puducherry | 8 | 11 |
| 26 | Punjab | 1097 | 1139 |
| 27 | Rajasthan | 815 | 914 |
| 28 | Sikkim | 32 | 35 |
| 29 | Tamil Nadu | 579 | 637 |
| 30 | Telangana | 676 | 715 |
| 31 | Tripura | 268 | 524 |
| 32 | Uttar Pradesh | 7616 | 8270 |
| 33 | Uttarakhand | 898 | 1195 |
| 34 | West Bengal | 981 | 1056 |
| | Total | 41659 | 51434 |